

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH,

**C.P. No. 061/138/2019
O.A.NO.061/673/2019**

This 21st day of November, 2019

Coram: Hon'ble Sh. Sanjeev Kaushik, Member (J)

Sushil Pandey, aged 29 years, son of late Kamta Pandey, Resident of Bhojpur Colony, Chas, Near Gandhi Chowk, P.O + P.S.-Chas, District-Bokaro, Jharkahand-827013.

.....Petitioner
Versus

1. Dr. Ajay Kumar, IAS, Union of India through Director General E-in-Cs Brnach, IHQ of Ministry of Defence (Army), South Block, New Delhi-110 001.
2. Major General Hari Singh, Chief Engineer, Headquarter, Northern Command, Akhnoor, J&K, Pin-914 698.

.....Respondents

Present: Mr. Satish Mishra, counsel for the petitioner

Mr. Sanjay Goyal, counsel for the respondents

ORDER (ORAL)

By MR. SANJEEV KAUSHIK MEMBER (J)

1. MA No. 061/1837/2019 is allowed. Compliance affidavit annexed therewith is taken on record.
2. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the relevant order has since been passed.

3. As no prejudice is to be caused to either of the parties, this court is of the view that nothing survives in this CP and the same stands closed. Notices stand discharged.

**(SANJEEV KAUSHIK)
MEMBER(J)**

Dated: 21.11.2019

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